GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4195 ANSWERED ON:19.02.2014 TRIPARTITE MARITIME AGREEMENT Chavan Shri Harischandra Deoram

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has held any trilateral talks related to the issues of fishermen and the marine security with Sri Lanka and Maldives;
- (b) if so, the details thereof including the tripartite maritime agreement signed, if any;
- (c) whether any concrete steps have been taken to tackle the disputes between India and Sri Lanka regarding the Indian fishermen; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) & (b) Governments of India, Sri Lanka and Maldives have been engaged in trilateral discussions on maritime security. In this context, during the 2nd NSA-Level Meeting on Trilateral Cooperation on Maritime Security between India, Sri Lanka and the Maldives held in Colombo on 8th July, 2013 an "Outcome Document" on strengthening cooperation in maritime security was signed.
- (c) & (d) Government attaches the highest importance to the safety, security and welfare of our fishermen. The matter has been consistently taken up during bilateral meetings with the Government of Sri Lanka at various levels. Government continues to remain engaged with the Government of Sri Lanka to ensure that fishermen on both sides can continue to pursue their livelihood in a safe, secure and sustainable manner.